Central Administrative Tribunal Principal Bench

CP No.687/2015 in OA No.4721/2014

New Delhi, this the 19th day of May, 2016

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K. N. Shrivastava, Member (A)

Tushar Ranjan Mohanty
Aged 57 years,
S/o Shri Rabi Narayan Mohanty
SAG Officer of the Indian Statistical Service
Deputy Director General,
Rajasthan (West) Regional Office,
Field Operations Division,
National Sample Survey office,
Ministry of Statistics and Programme Implementation,
NSSO Bhawan, Hari Bhau Upadhyay Nagar,
Ajmer 305004. Applicant.
(Applicant is present)

Versus

Prof. T. C. A. Anant
Chief Statistician of India and Secretary,
Ministry of Statistics and Programme Implementation,
Fourth Floor, Sardar Patel Bhawan,
Parliament Street,
New Delhi 110 001. ... Respondents.

(By Advocate: Shri R. N. Singh)

: O R D E R (ORAL):

Justice Permod Kohli, Chairman:

Shri R. N. Singh, learned counsel appearing for the respondents has stated that the judgment sought to be implemented by initiating contempt proceedings in the present contempt petition, i.e., dated 09.10.2015 passed in OA No.4721/2014 is subject matter of challenge before Hon'ble Delhi High Court in Writ Petition No.11628/2015 in which notice has already been issued.

2. In this view of the matter, proceedings in the present contempt petition are dropped at this stage with liberty to the applicant to revive the same in the event judgment passed in OA No.4721/2014 survives in the aforesaid writ petition pending before Hon'ble High Court of Delhi.

(K. N. Shrivastava) Member (A) (Permod Kohli) Chairman

/pj/